

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Original Application No. 220 of 2024 (SZ)

In the matter of:

N. Ravichandran,
Mayiladuthurai District.

... Applicant(s)

Versus

District Collector,
Mayiladuthurai and Ors.

...Respondent(s)

REPORT FILED BY 1ST RESPONDENT-
THE DISTRICT COLLECTOR, MAYILADUTHURAI

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Through

Dr. D. Shanmuganathan

Standing Counsel for Government of Tamil Nadu

National Green Tribunal

Southern Zone, Chennai

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REPORT FILED ON BEHALF OF THE FIRST RESPONDENT- DISTRICT COLLECTOR, MAYILADUTHURAI.

1. I, P. Suresh, serving as Revenue Divisional Officer, Seerikazhi, Mayiladuthurai District, Tamil Nadu and I am filing this report on behalf of the District Collector, Mayiladuthurai. I am aware of the facts and circumstances of this application by the records available at the office and personal inspection carried on 02.12.2024.

2. I, submit that the applicant filed the application regarding the hot mix plant situated in the village of Nangur, Seerikazhi Taluk. On 02.12.2024, I, presently carried out an inspection at the hot mix plant site. I understand that the respondent three has obtained consent to operate from the Tamil Nadu Pollution Control Board.

3. Hot mix plant situated in R.S No. 324/3, which is clarified as dry land, according to the revenue records. Plot is in 10,000sqm. Furthermore, R.S 324/1 & R.S 324/2 are in possession of proprietor of Monisha Hot Mix plant.

Sno	Survey Number	Classification	Patta
1	324/1	Wet land	1086
2	324/2	Wet land	1086
3	324/3	Dry land	1086
4	324/4	Dry land	1086
5	324/5	Dry land	1086
6	324/6	Dry land	1086
7	324/7A	Dry land	1086

This land is owned by Mr.Palanivel.

4.It is pertinent to state here that , the boundary for survey numbers 324/1,324/2 & 324/3 is follows:

North: Nangur road and farmin g field.

East: House, beyond 500 meters house and farming field.

West: National Highway after 800 meters.

South: Pond (Chidambaram Kulam) and a house, more house situated beyond 350meters.

No approved housing plots are here.

Trees at the land:

1. Palmyra Trees
2. Eucalyptus Trees
3. Coconut Trees
4. Teak Trees.
5. Casuarian Trees

5. I understand that the Hot Mix Plant capacity to produce 40 quintal per day and functioned 20 days per annum. I humbly state that this hot mix plant is not in operation since April 2024.

6. It is therefore prayed that this Hon'ble Tribunal may be pleased to accept this Action taken report on file and pass such further other orders which is deemed fit in the case and thus render justice.

Date: 21.02.2025

M. J. J.
21.02.2025
Revenue Divisional Officer 1/2
Sirkali.

VERIFICATION

I, B.Suresh s/o Balusamy aged 53 years, presently discharging my duties as The Revenue Divisional Office, Sirkali Division, Mayiladuthurai District solemnly affirm that the contents of this report are true to the best of my knowledge based on the records and I have not suppressed any facts.

Date: 21.02.2025

M. J. J.
21.02.2025
Revenue Divisional Officer 2
Sirkali.